



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

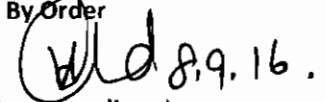
Cause List Date 09-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Writ Petition No. 448/08 Babu Lal Vs. SDo	I.J. Kathuria	Mohit Tantia
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Arbitration Application No. 60/14 M/s Shri Subham Builders & Cologizers Vs. Mayura Township Project Developpers Pvt. Ltd.	Sanjay Joshi	Ganesh Gupta
4	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 4595/16 Dilip Agarwal Vs. State	A.K. Gupta	R.N. Mathur
5	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Misc. Bail Application No. 6762/16 & 6333/16 Mithlesh Vs. State	S.K. Jain	
6	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision Petition No. 130/16 Kalyan Vs. Smt. Manni	Dinesh Pareek	Ramavtar Khagotia

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Anu Chaudhary)
Full Time Secretary

"Help The Needy –Timely Help May Create History"



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Cause List Date 12-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 554/12 Kalyan Vs. Laxmi Narain	M.M.Ranjan	O.P. Mishra
2	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 55/79 Sh. Pyare Lal Vs. Vidhya Bhusham	Tripurari Sharma	Parag Rastogi
3	Smt. Sumati Bishnoi , Advocate	S.B. Civil Misc. Appeal No. 4258/07 Smt Mohari Devi VS. Bhagwan Singh	Amit Punia	Pradeep Choudhary
4	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 52/00 Smt. Jaitum Begum Vs. Smt. Khatum Begum	Lokesh Sharma	V.V. Harit

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